

# COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

(Fifteenth Lok Sabha)

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## FOURTH REPORT

(Presented on 16.12.2009)

I, the Chairman of the Committee on Private Members' Bills and Resolutions, having been authorised by the Committee to present the Report on their behalf, present this Fourth Report.

2. The Committee met on 14 December, 2009 for classification and allocation of time for discussion of Bills under clauses (b) and (c) of Rule 294 (1) of the Rules of Procedure.

### **Classification and allocation of time to Bills**

3. The Committee considered classification and allocation of time in respect of thirty-one Bills as shown in the Appendices.

4. After considering all aspects of the Bills, the Committee recommend that twenty-two Bills shown in Appendix-I be placed in category 'A'. The Committee further recommend that the remaining nine Bills shown in Appendix-II be placed in category 'B'. The Committee also recommend allocation of time for each of the Bills as shown in column 5 of the Appendices I & II, respectively.

### **Recommendation**

5. The Committee recommend that the classification and allocation of time to thirty-one Bills by the Committee, as shown in the Appendices, be agreed to by the House.

NEW DELHI;

14 December, 2009

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23 Agrahayana, 1931 (Saka)

**KARIYA MUNDA,**

*Chairman,*

*Committee on Private Members'  
Bills and Resolutions.*

## APPENDIX-I

(See para 4 of the Report)  
(List of Bills placed in category 'A' and allocation of time)

| Sl. No. | Title of the Bill and member-in-charge   | Bill No.   | Category recommended | Time recommended |
|---------|--|------------|----------------------|------------------|
| 1       | 2  | 3          | 4                    | 5                |
| 1.      | The Constitution (Amendment) Bill, 2009 ( <u>Amendment of article 275</u> ) by Shri Baijayant Panda, M.P.  | 71 of 2009 | A                    | 2 hours          |
| 2.      | The Illegal Immigrants and Overstaying Foreign Nationals (Identification and Deportation) Bill, 2009 by Shri Baijayant Panda, M.P.   | 72 of 2009 | A                    | 2 hours          |
| 3.      | The Special Irrigation Development Fund (For Forest Areas) Bill, 2009 by Shri Hansraj Gangaram Ahir, M.P.  | 41 of 2009 | A                    | 2 hours          |
| 4.      | The Scheduled Tribes and Other Traditional Forest Dwellers (Recognition of Forest Rights) Amendment Bill, 2009 ( <u>Amendment of sections 2 and 6</u> ) by Shri Anantkumar Hegde, M.P. | 75 of 2009 | A                    | 2 hours          |
| 5.      | The Constitution (Amendment) Bill, 2009 ( <u>Amendment of the Seventh Schedule</u> ) by Shri Anantkumar Hegde, M.P.  | 76 of 2009 | A                    | 2 hours          |
| 6.      | The Basic and Primary Education (Compulsory Teaching in Mother Tongue) Bill, 2009 by Shri Om Prakash Yadav, M.P.   | 77 of 2009 | A                    | 2 hours          |
| 7.      | The Provision of Communication Facilities in Every Village Bill, 2009 by Shri Om Prakash Yadav, M.P.   | 78 of 2009 | A                    | 2 hours          |
| 8.      | The Special Financial Assistance to the State of Bihar Bill, 2009 by Shri Om Prakash Yadav, M.P.   | 80 of 2009 | A                    | 2 hours          |
| 9.      | The Prevention of Insults to National Honour (Amendment) Bill, 2009 ( <u>Insertion of new section 4</u> ) by Shri J.P. Agarwal, M.P.   | 90 of 2009 | A                    | 2 hours          |
| 10.     | The Eradication of Unemployment Bill, 2009 by Shri J.P. Agarwal, M.P.  | 82 of 2009 | A                    | 2 hours          |

| 1   | 2   | 3           | 4 | 5       |
|-----|---|-------------|---|---------|
| 11. | The Special Financial Assistance to the State of Jharkhand Bill, 2009 by Shri Inder Singh Namdhari, M.P.                      | 91 of 2009  | A | 2 hours |
| 12. | The Forest (Conservation) Amendment Bill, 2009 ( <u>Insertion of new sections 3C and 3D</u> ) by Shri Satpal Maharaj, M.P.    | 85 of 2009  | A | 2 hours |
| 13. | The Constitution (Amendment) Bill, 2009 ( <u>Insertion of new article 371J</u> ) by Shri Inder Singh Namdhari, M.P.           | 92 of 2009  | A | 2 hours |
| 14. | The Payment of Gratuity (Amendment) Bill, 2009 ( <u>Amendment of section 4</u> ) by Adv. P.T. Thomas, M.P.                    | 86 of 2009  | A | 2 hours |
| 15. | The Rainwater (Compulsory Harvesting) Bill, 2009 by Shri Arjun Meghwal, M.P.  | 94 of 2009  | A | 2 hours |
| 16. | The Special Financial Assistance to the State of Rajasthan Bill, 2009 by Shri Arjun Meghwal, M.P.                             | 93 of 2009  | A | 2 hours |
| 17. | The Integrated Child Development Services (Regularisation) Bill, 2009 by Shri Arjun Meghwal, M.P.                             | 87 of 2009  | A | 2 hours |
| 18. | The Constitution (Amendment) Bill, 2009 ( <u>Insertion of new articles 275A and 371J</u> ) by Prof. Ranjan Prasad Yadav, M.P. | 104 of 2009 | A | 2 hours |
| 19. | The Child Welfare Bill, 2009 by Shri Adhir Ranjan Chowdhury, M.P.   | 95 of 2009  | A | 2 hours |
| 20. | The Abolition of Death Penalty to Women, Children and Indigent Persons Bill, 2009 by Shri Adhir Ranjan Chowdhury, M.P.        | 96 of 2009  | A | 2 hours |
| 21. | The Constitution (Amendment) Bill, 2009 ( <u>Amendment of article 48</u> ) by Shri Shailendra Kumar, M.P.                     | 105 of 2009 | A | 2 hours |
| 22. | The Street Children (Rehabilitation and Welfare) Bill, 2009 by Shri Shailendra Kumar, M.P.                                    | 110 of 2009 | A | 2 hours |

## APPENDIX-II

(See para 4 of the Report)  
(List of Bills placed in category 'B' and allocation of time)

| Sl. No. | Title of the Bill and member-in-charge   | Bill No.    | Category recommended | Time recommended |
|---------|--|-------------|----------------------|------------------|
| 1       | 2  | 3           | 4                    | 5                |
| 1.      | The Promotion of Two Child Norm Bill, 2009 by Shri Baijayant Panda, M.P.   | 73 of 2009  | B                    | 2 hours          |
| 2.      | The Constitution (Amendment) Bill, 2009 ( <u>Insertion of new article 16A</u> ) by Shri Basudeb Acharia, M.P.          | 74 of 2009  | B                    | 2 hours          |
| 3.      | The Compulsory Voting Bill, 2009 by Shrimati Supriya Sule, M.P.  | 52 of 2009  | B                    | 2 hours          |
| 4.      | The Constitution (Amendment) Bill, 2009 ( <u>Amendment of the Eighth Schedule</u> ) by Shri Om Prakash Yadav, M.P.     | 103 of 2009 | B                    | 2 hours          |
| 5.      | The Youth Welfare Bill, 2009 by Shri J.P. Agarwal, M.P.  | 81 of 2009  | B                    | 2 hours          |
| 6.      | The Electricity (Compulsory Supply to <i>Katras</i> and Densely Populated Areas) Bill, 2009 by Shri J.P. Agarwal, M.P. | 83 of 2009  | B                    | 2 hours          |
| 7.      | The Insurance Agents Welfare Bill, 2009 by Shri Basudeb Acharia, M.P.  | 84 of 2009  | B                    | 2 hours          |
| 8.      | The Domestic Workers (Conditions of Service) Bill, 2009 by Shri Arjun Meghwal, M.P.                                    | 88 of 2009  | B                    | 2 hours          |
| 9.      | The Poor and Destitute Agricultural Workers and Artisans (Welfare) Bill, 2009 by Shri Shailendra Kumar, M.P.           | 108 of 2009 | B                    | 2 hours          |